OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI ORDER

The Voluntary Retirement of Ms. Hema Dalal (E.C.- 13493/65026692) W/o Sh. Vinay Dalal, Sr. Judicial Assistant of this office is hereby accepted on her request and accordingly she stands relieved from her official duties from this establishment w.e.f. 29.04.2024 (A/N).

Principal District & Sessions Judge (HQs):

Admn. II/PF/Ret./2024

Delhi, Dated the 2 APR 2024

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, South-West District, Dwarka Courts, New Delhi.
- The Accounts Officer/ Asst. Accounts Officer, Accounts Branch, South-West District, Dwarka Courts, New Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, South-West District, Dwarka Courts, New Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Vigilance & Litigation Branch:- Central & South-West District, Dwarka Courts, New Delhi.
- Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- The Pay Bill Clerk and Service Book Clerk, South-West District, Dwarka Courts, New Delhi, for further necessary action.
- The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Dealing Official:- General Branch, Central District, THC, Delhi.
- 14 Dealing Official:- Pension Cell, South-West District, Dwarka Courts, New Delhi.
- 15 Dealing Assistant, Misc. Seat, Admn.II, THC, Delhi.
- 16 Ms. Hema Dalal (E.C.- 13493/65026692) W/o Sh. Vinay Dalal, Sr. Judicial Assistant in Record Room, South-West District, Dwarka Courts, New Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical/hardware/Login Password/software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrending of Govt. Accommodation, if occupied.

A.O. (Judl.) Admn.II (C)

O/o Principal District & Sessions Judge (HQs): Tis Hazari Courts, Delhi.